

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-104
IB-577/ND/2020
New IA489/2024

IN THE MATTER OF:

Redhex IT Solutions Pvt Ltd

.....Applicant

Vs.

Zenith Automotive Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 08.02.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the IT Dept : Adv Puneet Rai, Sr. St COounsel, ADv AShvini Kr.,
ADv Rishab Nangia, Adv Nikhil Jain
For the Liquidator : Mohd Nazim Khan, Liquidator in Person

ORDER

New IA489/2024:-

This is an application filed for early hearing of IA-2101/ND/2023 in CP IB-577/ND/2020. Heard Ld. Applicant in person. Ld. Counsel for the Income Tax Dept is also present. It is brought to our notice that IA-2101/ND/2023 was already listed on 05.02.2024 and the matter has now been listed on 23.02.2024. Since the matter was listed on 05.02.2024 and the next date is on 23.02.2024 which is not far away, and we do not find any merit in the application, therefore, the present application is **dismissed**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)